

trols and administrative delays hampering production and development;

(b) if so, what other points were discussed at the meeting; and

(c) what is Government's reaction to the views expressed by the delegation?

THE PRIME MINISTER (SHRI LAL BAHADUR): (a) to (c) Yes, the representatives of the Federation of Indian Chambers of Commerce and Industry saw the Prime Minister on the 26th November, 1964. They talked generally about the economic situation, the importance of increasing production, both in agriculture and industry, the poor state of the capital market and the importance of speeding up governmental procedures. It was a very brief meeting in the nature of general discussion on the economic scene and the different members of the Federation offered their comments on it. Neither any specific proposals were made by the industrialists nor did the Prime Minister have any occasion to react to them apart from indicating that Government themselves were anxious to see an improvement in the tempo of economic development. The Prime Minister, however, asked them to send him notes on any specific suggestions that they had to put forward.

638. [*Transferred to the 18th December, 1964.*]

ORGANISATION OF "SUICIDE SQUADS" BY PAKISTAN

639. SHRI RAM SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Pakistan is organising with the help of Chinese experts—"Suicide Squads" to spread subversion on the Indian side of the cease-fire line;

(b) if so, whether Government have drawn the attention of the United Nations Observers to this fact; and

(c) whether adequate steps have been taken to counteract any move made by Pakistan in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (DR. D. S. RAJU): (a) Government have seen press reports to this effect. While it is known that Pakistan is imparting training in subversive and sabotage activities to selected individuals, Government have no definite information about Pakistan organising "Suicide Squads" and of Chinese experts helping them in this regard.

(b) Does not arise.

(c) All precautionary steps to counteract the subversive activities of the Pakistanis have been taken.

STRIKE BY WORKERS OF JUTE MILLS

640. SHRI RAM SINGH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that workers of jute mills in West Bengal observed a day's token strike on the 1st December, 1964;

(b) whether it is a fact that the strike was caused by the non-implementation of the recommendations of the Bonus Commission regarding the payment of bonus to jute workers; and

(c) if so, what are the reasons for non-implementation of the Bonus Commission's recommendations?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA):

(a) Yes.

(b) and (c) Divergent views have been expressed by employers and workers regarding application of the Commission's recommendations to jute industry.

DEATH OF A LABOURER IN A MINE

641. { SHRI B. K. MAHANTI:  
CHAUDHARY A. MOHAMMAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: